

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 1482 of 1992

New Delhi, dated the 4th July, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Dr. Anoop Saraya,  
S/o Shri S.S. Saxena,  
Sr. Resident,  
Dept. of Gastroenterology,  
G.B. Pant Hospital,  
New Delhi-110002. .... Applicant

(None appeared)

Versus

1. Union of India through the Secretary, Ministry of Health & F.W., Nirman Bhawan, New Delhi-110011.
2. Dr. Deepak Lahoti, Dept. of Gastroenterology, G.B. Pant Hospital, New Delhi-110002.
3. The Director, G.B. Pant Hospital, New Delhi-110002. .... Respondents

(By Advocate: Mrs. Raj Kumari Chopra)

ORDER (ORAL)

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Applicant impugns the appointment of R-2 as Asst. Professor, Gastroenterology in G.B. Pant Hospital vide impugned order dated 12.5.92.

2. None has appeared for the applicant even on the second call Mrs. Raj Kumari Chopra appeared for the Respondents and has been heard.
3. Mrs. Chopra has invited our attention to the official Respondents' Order dated 3.4.97 (a copy of which is taken on record) whereby the resignation of the

applicant has been accepted to enable him to join as Asst. Prof. Gastroentrology, AIIMS, New Delhi. Mrs. Chopra further states that R-2 has also resigned from the post of Asst. Professor, Gastroentrology in G.B. Pant Hospital, New Delhi consequent to appointment elsewhere.

4. It is perhaps for the above reasons that applicant has not appeared to day.

5. In this connection we also note that the Hon'ble Supreme Court's order dated 13.5.94 in SLP No. 7403 and 7403A of 1994.

6. Under the circumstances the O.A. is dismissed as having become infructuous.

Lakshmi

(Mrs. LAKSHMI SWAMINATHAN)  
Member (J)  
/GK/

Adige  
(S.R. ADIGE)  
Member (A)